	-				nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	28	254351040	26	205893207	18.74	0	26999989	30171837	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	936284431	3	335636373	30.55	0	460314755	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	632555614	11	411923455	37.49	0	52873744	166537865	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	17	8288848	8	1008549	0.09	0	4260428	3019871	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	122772907	3	122772907	11.17	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	27	91744854	21	21495610	1.96	0	0	70249244	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		89	2045997694	72	1098730101	100.00	0	544448916	269978817	